

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:2462

ANSWERED ON:08.12.2011

OIL SPILLAGE

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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a) the details regarding incidents of oil spills along the coastline of the country during the last two years;

(a) the estimated extent of damage caused therefrom;

(b) the details of the contingency plan of the Government to deal with oil spill disasters;

(c) whether the work of ongoing projects at Dadar river, Kandhar area and Ankleshwar have been stopped or reduced as a result of oil spills; and

(e) if so, the details thereof and corrective action taken thereon?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH)

(a)&(b): In 2009-10, no incident of oil spill was reported. However, minor incidents were reported in 2010-11, which are as under:

i. On 20th July 2010 in Mumbai offshore, there was drifting of Single Point Mooring (SPM) due to chain snapping resulting in oil leakage of around 80 Metric Tonne (MT). Oil spill dispersant was used to control the environmental impact. No loss of human life or fire was reported in this incident.

ii. On 21 January, 2011 in Mumbai offshore, there was a minor oil leakage from Mumbai-Uran oil trunk (MUT) subsea pipeline of Oil and Natural Gas Corporation Ltd. (ONGC). Oil production from Mumbai High was diverted to other trunk pipeline.

(c): The Committee of Secretaries to the Government of India have approved the National Oil Spill Disaster Contingency Plan (NOS-DCP) in 1993 for oil spill response in the maritime zones of India. The Director General Coast Guard has been designated as the Central Coordinating Authority (CCA) to implement the plan, and coordinate response activities in the event of an oil spill at sea.

(c)&(e): No incident of oil spill was reported in the area.